

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

17

OA./TA/MP No 359 / 1995 -

..... Subraman Versus

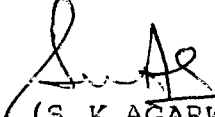
Date of Order/	Orders	Date of Order/
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16.12.99

Shri S.K.Jain, President, C.A.T.Bar Association, alongwith the other members of the Bar, has mentioned that due to sudden demise of Shri G.C. Singhvi, former Administrative Member of the Central Administrative Tribunal, the work of the Tribunal should be suspended for today.

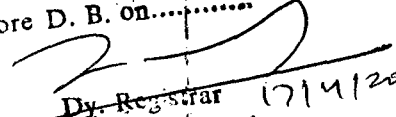
Accordingly, the work of the Tribunal is suspended for today and the O.A. may be listed for admission/direction/final hearing on 17-4-2000.


(N.P. NAWANI)
MEMBER (A)


(S.K. AGARWAL)
MEMBER (J)

17-4-2000

D. B. not formed today. 8-8-2000
Be listed before D. B. on.....


Dy. Registrar 17/4/2000
C.A.T. Jaipur Bench

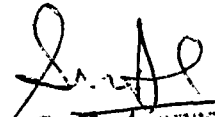
8.8.2000

None present for the parties.

This case has been listed for hearing since long but none appeared for the applicants. It appears that the applicants have lost interest in this O.A. therefore this O.A. is dismissed in default for non prosecution on the part of the applicants.

Handwritten notes:
Recd
8-9-2000
COA sent to
S.K. Agarwal
vide 2286
dated 19-9-2000

(N.P. NAWANI)
ADMINISTRATIVE MEMBER


S. K. Agarwal
Member (Judicial)

199/2K-